

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 2068
TO BE ANSWERED ON 30.07.2018

POLICY FOR DEVELOPMENT AND RESTORATION OF MONUMENTS

2068. SHRI NATUBHAI GOMANBHAI PATEL:

SHRI KAPIL MORESHWAR PATIL:

SHRI RABINDRA KUMAR JENA:

SHRI BADRUDDIN AJMAL:

Will the Minister of CULTURE be pleased to state:

- (a) the details of protected monuments, temples, museums and forts lying in dilapidated conditions due to natural calamities and are on the verge of collapse due to lack of proper maintenance and which have been taken up for restoration by the Government, State/UT and monument-wise;
- (b) the policy formulated/proposed to be formulated along with the steps taken by the Government for renovation, restoration, beautification and development of historical places, buildings, forts, museums and other sites in the country, State-wise including Uttar Pradesh, Delhi and Odisha;
- (c) the funds allocated and expenditure incurred on preservation/maintenance of these monuments during each of the last five years and the current year along with the details of revenue earned from these monuments during the said period through sale of tickets, State-wise and monument-wise; and
- (d) the steps taken by the Government to increase the number of tourists and to provide best amenities to both domestic as well as foreign tourists?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE.
(DR. MAHESH SHARMA)

- (a) No Madam. The conservation work on protected monuments of National & importance in the country including Uttar Pradesh, Delhi and Odisha, under the
- (b) Archaeological Survey of India (ASI), is attended regularly as per the requirements of different sites and availability of resources and they are in a fairly good state of preservation. Similarly museums are also maintained properly. ASI has already formulated comprehensive conservation policy for conservation of protected monuments, the details of which are available on ASI website www.asi.nic.in.
- (c) The details of funds allocated and expenditure incurred for conservation of protected monuments, during the last five years and allocation for the current financial year are given in the annexure -I. The details of revenue collected through sale of entry tickets during the same period are given in annexure -II.
- (d) The protected monuments are kept in good condition. The public amenities are up-graded as per needs. All such features acts as attraction to the tourists for visit to heritage monuments in the country.

**STATEMENT REFERRED TO IN REPLY TO PART (C) OF THE LOK SABHA UNSTARRED
QUESTION NO. 2068 FOR 30.07.2018**

**STATE/UT-WISE DETAILS OF FUNDS ALLOCATED AND UTILISED FOR CONSERVATION OF
MONUMENTS UNDER ASI FOR THE LAST FIVE YEARS AND ALLOCATION FOR THE CURRENT
FINANCIAL YEAR**

Sl. No.	Name of State/UT	Circle / Branch	Total Number of Monuments	Expenditure					Allocation 2018-19
				2013-14	2014-15	2015-16	2016-17	2017-18	
1.	Uttar Pradesh	Agra Circle	743	957.97	1404.99	1270.00	940.00	850.00	800.00
		Lucknow Circle		944.99	1165.00	945.08	688.52	648.97	650.00
		Sarnath Circle		---	534.99	495.00	230.20	200.00	225.00
2.	Maharashtra	Aurangabad Circle	286	493.00	695.00	629.05	334.00	544.99	550.00
		Mumbai Circle		415.00	645.00	902.82	900.48	914.98	850.00
		Nagpur Circle		---	444.98	845.00	395.54	530.00	530.00
3.	Karnataka	Bangalore Circle	506	1253.00	1515.99	1427.02	1009.50	1056.89	950.00
		Mini Circle Hampi		--	90.00	401.24	800.31	660.00	650.00
		Dharwad Circle		993.79	713.94	716.42	516.98	597.99	600.00
4.	Madhya Pradesh	Bhopal Circle	292	716.99	956.99	1261.01	745.00	779.98	750.00
5.	Odisha	Bhubaneswar Circle	79	280.00	596.99	679.52	865.00	689.92	550.00
6.	West Bengal, Sikkim	Kolkata Circle	136	448.18	549.63	537.95	280.68	521.00	751.18
		03							
7.	Tamil Nadu, Puducherry (UT)	Chennai Circle	413	845.00	1070.01	919.10	583.98	460.05	500.00
				07					
8.	Punjab Haryana	Chandigarh Circle	33	795.92	875.85	634.98	523.85	424.91	425.00
				91					
9.	Himachal Pradesh	Shimla Circle	40	155.86	315.00	300.00	106.22	148.75	150.00
10.	Delhi	Delhi Circle	111	1300.19	1499.75	1176.73	562.50	901.88	1883.65
		Delhi Mini Circle		63	-	-	418.05	640.11	600.00
11.	Goa	Goa Circle	21	144.50	397.36	240.99	155.30	239.64	240.00
12.	Assam Manipur Meghalaya Mizoram Nagaland Tripura Arunachal Pradesh	Guwahati Circle	55	174.94	292.56	395.07	262.19	377.00	300.00
				01					
			08						
			01						
			04						
			08						
			03						
13.	Rajasthan	Jaipur Circle	162	521.48	610.00	512.98	208.48	255.00	260.00
		Jodhpur Circle		---	569.96	729.29	322.42	370.00	375.00
14.	Andhra Pradesh	Amaravati Circle	129	1068.43	998.32	776.61	841.50	350.00	650.00
15.	Telengana	Hyderabad Circle	08						350.00
16.	Bihar	Patna Circle	70	263.00	414.99	374.99	153.53	195.00	250.00
17.	Jammu & Kashmir	Srinagar Circle	56	260.00	443.00	135.07	95.83	215.00	250.00
		Mini Circle Leh		13	116.83	141.98	131.50	43.40	54.09
18.	Kerala	Thrissure Circle	28	455.00	647.19	545.00	284.98	325.00	350.00
19.	Gujarat Daman & Diu(UT)	Vadodara Circle	203	655.00	847.99	1123.07	1385.00	1117.99	950.00
				12					
20.	Uttarakhand	Dehradun Circle	42	210.49	264.99	215.00	55.07	70.00	70.00
21.	Chhattisgarh	Raipur Circle	47	468.40	587.89	670.33	216.30	176.39	175.00
22.	Jharkhand	Ranchi Circle	13	69.00	115.98	147.61	50.13	175.00	150.00
		Chemical Preservation (All India)	--	510.85	787.65	729.60	690.13	549.79	582.00
		Horticultural Activity (All India)	--	2446.05	3357.98	3878.22	4655.95	5528.20	5300.00
		D.G. Hqrs. Office.	--	--		-	10783.00	19737.09	19016.35
		Reserve	--	--	--	--	---	---	289.68
		Total	3687	16963.86	23551.95	23746.25	30176.22	40391.81	41127.86

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State-wise details of revenue earned from the ticketed monuments for the last five years and current financial year upto June 2018

(Amount in Rs.)

Sl. No.	Name of State/UT	Total Nos. of ticketed monuments	Revenue earned by sale of entry tickets					
			2013-14	2014-15	2015-16	2016-17	2017-18	2018-19 Up to June, 2018
1.	Uttar Pradesh	17	413375025	421576189	401296845	933984499	1166599391	177363660
2.	Maharashtra	16	67839780	71537470	76664170	195156349	267753165	46827845
3.	Karnataka	12	87275360	45475095	48898930	111370640	150418365	21528255
4.	Madhya Pradesh	08	33652355	33158710	32515595	69360545	96838854	9158180
5.	Odisha	05	28028120	28611870	33940475	77401015	104440555	20437105
6.	West Bengal	03	9984265	10232515	11856015	21178840	30601775	4510525
7.	Tamil Nadu	07	29653365	29118565	28769009	64046740	96286745	12771480
8.	Haryana	02	697725	895470	1115765	2657035	3332384	664860
9.	Himachal Pradesh	02	921590	1061690	1263620	3812415	5000885	1148535
10.	Delhi	10	243794140	237671765	247298945	548856710	569644895	167229670
11.	Assam	05	5114100	1907651	2418545	6230995	10013685	1251615
12.	Rajasthan	03	7686135	5427505	8581290	18561295	26946932	4306630
13.	Andhra Pradesh	05	1537700	1823385	1753600	7222075	6636960	1188500
14.	Telangana	03	18413615	20089095	20261840	49592940	67206815	13632640
15.	Bihar	05	8625690	6500900	9736860	27361970	32678985	3760645
16.	Jammu & Kashmir	04	1067769	1337015	1340375	2754340	2983375	999601
17.	Kerala	02	3410545	3605915	3949135	7902395	10124450	2269415
18.	Gujarat	06	7082460	7422800	7466990	16000110	16975315	2634125
19.	Chhattisgarh	01	341315	380300	414350	801185	1389430	164860